flights to U.K. via Amritsar is under active consideration of Government.

(b) No. Sir.

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(c) Does not arise.

## Warning by SAIL that it might be turned into a sick unit

1286. DR. LOKESH CHANDRA: SHRI BISHAMBHAR NATH PANDE:

> SHRI PRAKASH MEHRO-TRA.

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government have (been warned by the Steel Authority of India Limited that it might soon be turned into a sick unit; and
- (b) if so, what remedial measures have been taken by Government in this regard?

THE MINISTER OF ^"COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b) No. sir. Whiie thejiquidity position of the Steel Authority" of India Ltd. (SAIL) has been adversely affected due to certain factors such as cost escalations, lower production due to severe constraints in the availability of coal and power, large buildup of steel ingot stocks as a result of inadequate availability of power and so on, Government are continuously appraising the situation with a view to removing the bottlenecks and effecting improvements in its financial and physical health. Some of the important steps taken, or proposed to be taken, in this regard include optimisation of production through technological improvements, cost reduction efforts, maximisation of production of pig iron for sale, attainment of long term self-sufficiency by steel plants in regard to development finance, augmentation Of captive power, generation capacity, improved methods of implementation and project planning, monitoring

and attempts at overcoming the shortages in the supply of coal and power by improved coordination with the concerned authorities.

## Picnic spots iu Delhi

1287. DR. LOKESH CHANDRA:

SHRI BISHAMBHAR NATH PANDE:

SHRI PRAKASH MEHRO-TRA:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) the construction cost of picnic spots at Hauzkhas, Tughlak Fort and Ashok Vihar in Delhi and what are the expenses for their maintenance; and
- (b) what is the return from these picnic spots?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL (SHRI CHANDULAL AVIATION CHANDRAKANT: (a) and (b) The information "is being collected and will be laid on fKe Table of Rajya Sabha.

## Recovery of over-payment made to exporters by way of cash compensatory Support

1288. SHRI R. R. MORARKA: Will the Minister of COMMERCE pleased to state;

- (a) whether it is a fact that there has been an overpayment of about Rs. 22.09 lakhs as on September, 1979 to the exporters by way of cash compensatory support;
- (b) if so, whether these overpayments have been recovered from the exporters; and
  - (c) if not, what are the reasons therefor?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Over payments made by Cash Compensatory Support disbursing authorities,